

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1437
TO BE ANSWERED ON 10th FEBRUARY, 2021

MOST FAVOURED NATION STATUS

1437. SHRI P.C. GADDIGOUDAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether India has recently granted the status of 'Most Favoured Nation (MFN)' to a few countries in trade of commodities;
- (b) if so, the details thereof and the benefits being given by India to those countries which have been granted the MFN Status;
- (c) whether the proposal for inclusion and exclusion of MFN status to more countries is also presently under consideration of the Government;
- (d) if so, the details thereof; and
- (e) the time by which the above proposal is likely to be implemented?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री हरदीप सिंह पुरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

- (a) to (e): India, as a Member of the World Trade Organisation (WTO), extends Most Favoured Nation (MFN) status to all other Members of the WTO, except Pakistan.

MFN benefits for trade in goods imply any advantage, favour, privilege or immunity with respect of customs duties and charges as well as the rules and formalities in connection with importation and exportation, or internal taxes or regulations, granted by India to any product originating in from a WTO Member country, shall be accorded immediately and unconditionally to the like product originating in all other WTO Member countries. Members can deviate from the MFN rules following certain exceptions including the Security Exceptions allowed under the WTO Agreement.
